



सत्यमेव जयते

COURT NO. 1
THE HONOURABLE THE CHIEF JUSTICE
THE HONOURABLE SRI JUSTICE ANIL KUMAR JUKANTI

To be heard on Tuesday the 30th day of July 2024 AT 10:30 AM - HYBRID MODE

NOTE: For Registration - <https://tshc.vconsol.com/register>

For attending Court Proceedings - <https://tshc.vconsol.com/login>

Learned Counsels are requested to handover their relied/reported Judgments to the Court Officer well in advance
All the Advocates/Party-in-Persons are requested not to make any mentions for fixing a date for Final hearing
matters without filing Expedite Petition/Fix an early date Application.

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION (FRESH MATTERS)				
1	WA/885/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Direction Petition)	S MADAN MOHAN RAO	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R2)	BHADRADRI KOTHAGUDEM
2	WP/20149/2024 IA 1/2024(Direction Petition)	SHARAD SANGHI		HYDERABAD
3	WP/20206/2024 IA 1/2024(Direction Petition)	AKSHAT SANGHI		HYDERABAD
4	WP/20318/2024 IA 1/2024(Suspension Petition)	K RAVIKANTH	GP FOR INDUSTRIES COMMERCE	MEDCHAL- MALKAJGIRI
ADMISSION				
5	CRP/1452/2024	V SEETHARAMA AVADHANI		HYDERABAD
6	WA/493/2023 IA 2/2023(Suspension Petition) IA 1/2024(Miscellaneous Petition)	KRISHNA REDDY PUTTA	GP FOR REVENUE MALOTHU RAVEENDAR (R7) MALOTHU RAVEENDAR (R6) MALOTHU RAVEENDAR	WARANGAL
7	WA/226/2024	EUNICE LALNUNMAWII CHAWNGTHU	ADDL ADVOCATE GENERAL (R1) GP FOR HOME (R3)	HYDERABAD
8	WA/456/2024 IA 1/2024(Suspension Petition) IA 2/2024(Condone Delay Petition) WA/389/2024 WA/397/2024	ABU AKRAM (SC FOR TSWB)	RAMESH KATIKINENI GP FOR STAMPS AND REGISTRATION (R2) WA.389/2024 & WA.397/2024 Already DISPOSED on 10/06/2024	HYDERABAD
9	WA/389/2024 IA 1/2024(Suspension Petition) IA 2/2024(-)	ABU AKRAM (SC FOR TSWB)	K V BHANU PRASAD GP FOR STAMPS AND REGISTRATION (R3) GP FOR SOCIAL WELFARE (R2)	-
10	WA/397/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	ABU AKRAM (SC FOR TSWB)	C SUBBA RAO GP FOR STAMPS AND REGISTRATION (R3) GP FOR SOCIAL WELFARE (R2)	-
11	WA/855/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	AVADESH NARAYAN SANGHI	D RAJITHA DEVI L PRABHAKAR REDDY SC FOR TSIC (R4) GP FOR COOPERATION (R2)	HYDERABAD
12	WP/14351/2024 IA 1/2024(Suspension Petition) IA 2/2024(Dispense with Petition) WP/12412/2024	T VIDYA RANI (SC FOR BOI)	CH LAXMI CHAYA (R2)	HYDERABAD

13	WP/12412/2024 IA 2/2024(Stay Petition)	CH LAXMI CHAYA	KOTHAPALLI SAI SRI HARSHA T VIDYA RANI (SC FOR BOI) (R2)	HYDERABAD
14	WP/15067/2024 IA 1/2024(Suspension Petition) WP/14102/2024	RUBAINA S KHATOON		HYDERABAD
15	WP/14102/2024 IA 1/2024(Suspension Petition)	RUBAINA S KHATOON		HYDERABAD
16	WP/15692/2024 IA 1/2024(Direction Petition)	HARI KISHAN KUDIKALA	PADALA PRAVIN KUMAR GP FOR REVENUE (R2)	HYDERABAD
17	WP/18934/2024 IA 1/2024(Direction Petition)	P ACHUT RAMA SHASTRY		HYDERABAD

INTERLOCUTORY

18	IA/1/2024(Amendment Petition) WP/14677/2009	M DAS MOHAPATRA	THE ADVOCATE GENERAL GP FOR MUNICIPAL ADMN URBAN DEV ADDL ADVOCATE GENERAL KHAJA MOIZUDDIN GP FOR GENERAL ADMINISTRATION	HYDERABAD
19	IA/2/2024(Amendment Petition) WP(PIL)/49/2023	KOTHA UDAY KIRAN REDDY	K MOHAN P V ARUNA KUMARI A VISHNU VARDHANA REDDY(SC FOR TSPCB) ADDL ADVOCATE GENERAL GP FOR MEDICAL HEALTH FW V NARASIMHA GOUD(SC FOR HMDA) L PRABHAKAR REDDY SC FOR TSIC GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) P VENKAT REDDY GP FOR FISHERIES RAMESH BABU VISHWANATHULA	RANGA REDDY

FOR ORDERS

20	WP(PIL)/253/2020 IA 2/2024(Direction Petition) WP(PIL)/171/2019 WP(PIL)/203/2020	NEWS ITEMS	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K. KIRAN MAYEE (R10) K RAVINDER REDDY (SC FOR GHMC) (R8) Y RAMA RAO(SC FOR HMDA) (R7) V NARASIMHA GOUD(SC FOR HMDA) (R9) THE ADVOCATE GENERAL (R5) GP FOR TOURISM (R6)	HYDERABAD
21	WP(PIL)/171/2019 IA 1/2023(Direction Petition) IA 2/2023(Implead Petition)	NEWS ITEMS	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA T SUDHAKAR REDDY(SC FOR HMWSSB) (R6) M/S INDUS LAW FIRM K RAVINDER REDDY (SC FOR GHMC) (R5) THE ADVOCATE GENERAL (R2) THE ADVOCATE GENERAL (R4)	HYDERABAD
22	WP(PIL)/203/2020 IA 1/2020(Suspension Petition) IA 2/2020(Stay Petition) IA 3/2020(Receive Docs Petition) IA 2/2021(Additional Documents Petition)	MAYUR MUNDRA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA S R MAHAJIR (R12) GP FOR MCPL ADMN URBAN DEV (R7) GP FOR REVENUE (R3) PASHAM KRISHNA REDDY (R1) CHALLA APOORVA REDDY (R11) K RAVINDER REDDY (SC FOR GHMC) (R8) V NARASIMHA GOUD(SC FOR HMDA) (R9)	HYDERABAD

FINAL HEARING

23	WP/2097/2009 IA 1/2016(WPMP 33625/2016)(Fix an Early Date) WP/2148/2009 WP/2248/2009	RVR ASSOCIATES	KALPANA EKBOTE	HYDERABAD
24	WP/2148/2009 IA 1/2016(WPMP 33501/2016)(Fix an Early Date)	RVR ASSOCIATES	KALPANA EKBOTE	HYDERABAD
25	WP/2248/2009 IA 1/2016(WPMP 33620/2016)(Fix an Early Date)	RVR ASSOCIATES	KALPANA EKBOTE	HYDERABAD
26	WP/10318/2014	PETITION	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA G SUDHA (R59) GP FOR ENERGY (R61) C RAGHU(SC FOR AP GENCO) (R56) GP FOR LABOUR (R60) GP FOR MED HEALTH AND FAMILY WELFARE (R58) GP FOR GENERAL ADMINISTRATION (R57)	HYDERABAD
27	WA/176/2015 IA 2/2015(WAMP 510/2015)(Suspension Petition) WA/187/2015 WA/822/2024 WA/823/2024	THE ADVOCATE GENERAL	P KAMLAKAR GP FOR HOME (R53) R RADHA KRISHNA REDDY(SC FOR GHMC) (R54)	HYDERABAD
28	WA/187/2015 IA 2/2015(WAMP 573/2015)(Suspension Petition) IA 1/2016(WAMP 2371/2016)(Implead Petition)	THE ADVOCATE GENERAL	P KAMLAKAR SYED NAJMUL HASSAN BAQRI (R68) R RADHA KRISHNA REDDY(SC FOR GHMC) (R65) MD ABDUL MATEEN QURESHI (R2) SYED NAJMUL HASSAN BAQRI M DHANANJAY REDDY (SC FOR GHMC) (R4) M N NARASIMHA REDDY (R67)	HYDERABAD
29	WA/822/2024 IA 4/2014(WAMP 143621/2014)(Suspension Petition)		P KAMLAKAR R RADHA KRISHNA REDDY(SC FOR GHMC) (R74) K RADHA KRISHNA REDDY (R2)	HYDERABAD
30	WA/823/2024 IA 3/2014(WAMP 151786/2014)(Suspension Petition)		P KAMLAKAR K RADHA KRISHNA REDDY (R4) R RADHA KRISHNA REDDY(SC FOR GHMC) (R20)	HYDERABAD
31	PIL/279/2015 IA 1/2015(PILMP 443/2015)(Direction Petition)	Y BALAJI	GP FOR AGRICULTURE B RACHNA (R46) THE ADVOCATE GENERAL (AP) (R44) ADDL ADVOCATE GENERAL (R47) GP FOR GENERAL ADMINISTRATION (R49) B NARAYANA REDDY (R45) V K SHIVA SHANKAR (R48)	HYDERABAD
32	WA/1102/2015 WP/33956/2016	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE VL N G K MURTHY (R7)	RANGA REDDY
33	WP/33956/2016 IA 1/2016(WPMP 41893/2016)(Direction Petition)	S SUBBA REDDY	GP FOR REVENUE E MADAN MOHAN RAO (R13)	RANGA REDDY
34	WP/25234/2015 IA 1/2015(WPMP 32763/2015)(Direction Petition)	M RAJKUMAR	R VINOD REDDY(SC FOR TSTRANSCO) (R39)	NIZAMABAD

35	WP/26482/2015 IA 1/2015(WPMP 34428/2015)(Suspension Petition) IA 1/2020(Vacate Stay Petition) IA 1/2022(Additional Material Petition) IA 2/2022(Injunction Petition) IA 3/2022(Suspension Petition) IA 4/2022(Implead Petition) IA 1/2023(Permission Petition) IA 2/2023(Additional Material Petition)	K V RAJASREE MOHD VASI AHMED	GP FOR REVENUE MOHD GHULAM HUSSAIN (R10) A NAJEEB KHAN (R5) MOHD ZIA UL HAQ A NAJEEB KHAN A NAJEEB KHAN (R7) A NAJEEB KHAN (R6) MOHD ZIA UL HAQ (R1) MOHD ZIA UL HAQ (R8)	RANGA REDDY
36	WP(PIL)/69/2016	YAKARAPU SHEELU	GP FOR EDUCATION PASHAM KRISHNA REDDY (R25) GP FOR PANCHAYAT RAJ RURAL DEV (R23) K RAVINDER REDDY (SC FOR GHMC) (R24) GP FOR MCPL ADMN URBAN DEV (R26) N ASHOK KUMAR (R22)	HYDERABAD
37	WP(PIL)/109/2016 IA 1/2016(WP(PIL)MP 201/2016)(Direction Petition) PIL/8/2015 WP/3112/2015 WP/10984/2015 WP/12890/2017	P VENKATA RAMANA	THE ADVOCATE GENERAL K K MAHENDER REDDY PERI PRABHAKAR (R34)	KHAMMAM
38	PIL/8/2015 IA 1/2015(PILMP 10/2015)(Suspension Petition) IA 2/2022(Suspension Petition) IA 4/2022(Direction Petition) IA 1/2024(Vacate Stay Petition)	PRABHAKAR CHIKKUDU	GP FOR REVENUE THE ADVOCATE GENERAL G VISHWESHVAR REDDY (R5) THE ADVOCATE GENERAL (R7) M AJAY KUMAR(SC FOR TG KUDA) (R5) M SURENDER RAO (R6) V NARASIMHA GOUD(SC FOR HMDA) (R4)	HYDERABAD
39	WP/3112/2015 IA 1/2015(WPMP 4145/2015)(Direction Petition)	KATIKA RAVINDER REDDY	GP FOR REVENUE GP FOR MEDICAL HEALTH FW (R9) GP FOR HOME (R8)	RANGA REDDY
40	WP/10984/2015	G MADHUSUDHAN REDDY	GP FOR REVENUE	KARIMNAGAR
41	WP/12890/2017 IA 1/2017(WPMP 16018/2017)(Direction Petition)	P RAMA SHARANA SHARMA	GP FOR REVENUE GP FOR HOME (R65)	KARIMNAGAR
42	WP/17053/2016 IA 1/2016(WPMP 20991/2016)(Direction Petition) WP(PIL)/74/2016	J VENKATESWARA REDDY	GP FOR REVENUE THE ADVOCATE GENERAL (R36)	HYDERABAD
43	WP(PIL)/74/2016 IA 1/2016(WP(PIL)MP 138/2016)(Direction Petition) IA 1/2020(Receive Docs Petition)	M VIJAYA KUMAR GOUD	THE ADVOCATE GENERAL K RAVINDER REDDY (SC FOR GHMC) (R24) D RANGANATHA KUMAR (R25) J VENKATESWARA REDDY (R26) C BUCHI REDDY (R23)	HYDERABAD
44	WP/41756/2016 IA 2/2016(WPMP 51492/2016)(Direction Petition) IA 3/2016(WPMP 51865/2016)(Additional Material Petition)	PRABHAKAR CHIKKUDU VIVEK JAIN	GP FOR GENERAL ADMINISTRATION ADDL ADVOCATE GENERAL (R1)	MAHABUBNAGAR

45	WP(PIL)/71/2017 IA 1/2017(WP(PIL)MP 137/2017)(Direction Petition)	S MADAN MOHAN RAO	T S VENKATA RAMANA A DEEPTHI (SC FOR TSGENCO) (R7) GP FOR ENVIRONMENT (R6) GP FOR REVENUE (R8) T V RAMANA RAO (SC FOR TSPCB) (R9) A VISHNU VARDHANA REDDY(SC FOR TSPCB) (R9)	KHAMMAM
46	WA/140/2017 IA 1/2017(WAMP 292/2017)(Suspension Petition) WA/141/2017	K JAGADISHWAR REDDY	THE ADVOCATE GENERAL	HYDERABAD
47	WA/141/2017 IA 1/2017(WAMP 293/2017)(Suspension Petition)	N NAVEEN KUMAR	THE ADVOCATE GENERAL	HYDERABAD
48	WP(PIL)/200/2017 IA 1/2017(WP(PIL)MP 404/2017)(Suspension Petition)	B RACHNA	GP FOR HIGHER EDUCATION GP FOR TECHNICAL EDUCATION (R7) A VENKAT LAXMA REDDY (R6) V.RAMCHANDER GOUD SC FOR JNTU (R9) ADDL ADVOCATE GENERAL (R8) V RAMCHANDER GOUD (R5)	HYDERABAD
49	WP(PIL)/245/2017 IA 1/2017(WP(PIL)MP 488/2017)(Direction Petition)	KARUNAKAR REDDY	GP FOR FORESTS G V S GANESH (R14) GP FOR INDUSTRIES COMMERCE (R15) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R8) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R4) GP FOR REVENUE (R13) A SRINIVASA SARMA (R16) ADDL ADVOCATE GENERAL (R12) PADMAJA R N (POLLUTION CONTROL BOARD) (R11) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R10) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R6) SALLOORI RAMESH(EXPIRED) (R9) PADMAJA R N (POLLUTION CONTROL BOARD) (R14) GP FOR HOME (R17) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R5)	NALGONDA
50	WP(PIL)/285/2017 IA 1/2017(WP(PIL)MP 552/2017)(Stay Petition) IA 2/2017(WP(PIL)MP 553/2017)(Suspension Petition)	B RACHNA	GP FOR IRR AND COMM AREA DEV K SURENDER (R81) THE ADVOCATE GENERAL (R83) ADDL ADVOCATE GENERAL (R82) A DEEPTHI (SC FOR TSGENCO) (R80) GP FOR FINANCE PLANNING (R79) T SRUJAN KUMAR REDDY SC FOR CBI (R84)	NIZAMABAD
51	WP(PIL)/289/2017 IA 1/2017(WP(PIL)MP 557/2017)(Direction Petition)	Y BALAJI	GP FOR GENERAL ADMINISTRATION ADDL ADVOCATE GENERAL (R48) THE ADVOCATE GENERAL (R47) GP FOR SOCIAL WELFARE (R46)	HYDERABAD
52	WP(PIL)/297/2017 IA 1/2017(WP(PIL)MP 572/2017)(Direction Petition)	DIYAVAR HUSSIAN SHAIK	GP FOR MCPL ADMN URBAN DEV P SHIV KUMAR (R3) N ASHOK KUMAR (R87) THE ADVOCATE GENERAL (R84) T V RAMANA RAO (SC FOR TSPCB) (R86) Y RAMA RAO (R85)	HYDERABAD
53	WP(PIL)/316/2017 IA 1/2017(WP(PIL)MP 606/2017)(Direction Petition)	JAYANTI S C SEKHAR	GP FOR GENERAL ADMINISTRATION ADDL ADVOCATE GENERAL (R15) GP FOR MEDICAL HEALTH FW (R14)	NALGONDA
54	WP(PIL)/339/2017 IA 1/2017(WP(PIL)MP 637/2017)(Direction Petition)	M VIJAYA KUMAR GOUD	GP FOR HIGHER EDUCATION KOPAL SHARRAF (R6) KOPAL SHARRAF (R8) GP FOR REVENUE (R103) ADDL ADVOCATE GENERAL (R102)	MAHABUBNAGAR

55	WP(PIL)/342/2017	J C FRANCIS	GP FOR PANCHAYAT RAJ RURAL DEV Y RAMA RAO (R24) GP FOR REVENUE (R22) THE ADVOCATE GENERAL (R23) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R5)	MEDAK
56	WP(PIL)/345/2017 IA 2/2018(Implead Petition) IA 1/2019(Additional Material Petition) CC/1055/2019 WP/5820/2020	LETTER	THE ADVOCATE GENERAL GP FOR GENERAL ADMINISTRATION (R33) J PRABHAKAR (R51) JAHNAVI PABBA J PRABHAKAR (R55) J PRABHAKAR (R56) GP FOR LAND ACQUISITION (AP) (R35) J PRABHAKAR (R53) J PRABHAKAR (R57) JAHNAVI PABBA (R3) J PRABHAKAR (R54) GP FOR GENERAL ADMINISTRATION (AP) (R37) J PRABHAKAR (R52) GP FOR FINANCE PLANNING (R34) GP FOR FINANCE PLANNING (AP) (R36)	MAHABUBNAGAR
57	CC/1055/2019 IA 1/2022(L R Petition)	GUDI MADHUSUDHAN REDDY	GP FOR GENERAL ADMINISTRATION P RAJA SRIPATHI RAO (R4) THE ADVOCATE GENERAL (R3) RR 1 TO 4 NOTICE SERVED. ORDER DT : 29/10/2021. R 2 NOTICE SERVED.	NIZAMABAD
58	WP/5820/2020 IA 1/2020(Direction Petition)	M SREEKANTH	GP FOR FINANCE PLANNING GP FOR LAND ACQUISITION (R2)	MEDAK
59	WA/371/2017 IA 1/2018(Extension Petition)	THE ADVOCATE GENERAL SAMPATH PRABHAKAR REDDY(SC FORGHMC)	S SRIDHAR GP FOR MCPL ADMN URBAN DEV (R1) GP FOR MCPL ADMN URBAN DEV (R2)	RANGA REDDY
60	WA/399/2017	GP FOR LAND ACQUISITION	NARESH REDDY CHINNOLLA MAHESH RAJE (R38) THE ADVOCATE GENERAL (R7) MAHESH RAJE (R2) MAHESH RAJE (R40) MAHESH RAJE (R26) MAHESH RAJE (R60) MAHESH RAJE (R15)	ADILABAD
61	WA/400/2017 IA 2/2018(Permission Petition) IA 3/2018(Vacate Stay Petition) CC/1875/2018	A RAJENDRA BABU	GP FOR REVENUE S CHAKRAPANI (R88) ADDL ADVOCATE GENERAL II ADDL ADVOCATE GENERAL (R87)	RANGA REDDY
62	CC/1875/2018 IA 1/2022(Implead Petition)	A RAJENDRA BABU		RANGA REDDY
63	WA/582/2017 IA 1/2017(WAMP 1177/2017)(Suspension Petition) WA/584/2017 WA/587/2017 WA/892/2017 WA/893/2017 WA/894/2017	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE C RAMACHANDRA RAJU (R17) G RAVI MOHAN (R18) GP FOR ASSIGNMENT (R5) GP FOR ASSIGNMENT (R6) GP FOR ASSIGNMENT (R7) AKUMARTHI PUSHPA LEELA (R19)	RANGA REDDY
64	WA/584/2017 IA 1/2017(WAMP 1179/2017)(Suspension Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE CH DHANAMJAYA (R10) KALUVALA VENKATA VARA PRASAD (R6) AKUMARTHI PUSHPA LEELA (R9)	RANGA REDDY
65	WA/587/2017 IA 1/2017(WAMP 1182/2017)(Suspension Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE C A R SESHAGIRI RAO (R25)	RANGA REDDY

66	WA/892/2017 IA 1/2017(WAMP 1746/2017)(Direction Petition) IA 2/2017(WAMP 1747/2017)(Condone Delay Petition) IA 3/2017(WAMP 1748/2017)(Dispense with Petition) IA 4/2017(WAMP 1749/2017)(Leave Petition) IA 1/2022(Compromise Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE C RAMACHANDRA RAJU (R33) CH DHANAMJAYA (R35) KALUVALA VENKATA VARA PRASAD (R6) AKUMARTHI PUSHPA LEELA (R34)	RANGA REDDY
67	WA/893/2017 IA 1/2017(WAMP 1750/2017)(Direction Petition) IA 2/2017(WAMP 1751/2017)(Condone Delay Petition) IA 3/2017(WAMP 1752/2017)(Leave Petition) IA 4/2017(WAMP 1753/2017)(Dispense with Petition) IA 1/2022(L R Petition) IA 2/2022(Compromise Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE C RAMACHANDRA RAJU (R80) CH DHANAMJAYA (R78) C A R SESHAGIRI RAO (R79)	RANGA REDDY
68	WA/894/2017 IA 1/2017(WAMP 1754/2017)(Direction Petition) IA 2/2017(WAMP 1755/2017)(Condone Delay Petition) IA 3/2017(WAMP 1756/2017)(Leave Petition) IA 4/2017(WAMP 1757/2017)(Dispense with Petition) IA 1/2022(Compromise Petition)	M/S BHARADWAJ ASSOCIATES	G RAVI MOHAN V VENKATARAMANA (R65) GP FOR REVENUE (R64) C RAMACHANDRA RAJU (R63)	RANGA REDDY
69	WA/656/2017 WA/686/2017 WA/693/2017 WA/1129/2017	MOHD MAZHAR ALI	J PRABHAKAR THE ADVOCATE GENERAL (R55) P RAMABHOOPAL REDDY (R56) VIVEK JAIN (R57) A VENKAT LAXMA REDDY (R59) T SRUJAN KUMAR REDDY (R58) VIVEK JAIN (R7)	HYDERABAD
70	WA/686/2017 IA 1/2019(Direction Petition) IA 1/2023(Implead Petition) IA 1/2024(Set Aside Petition) IA 2/2024(Amendment Petition)	VIVEK JAIN	J PRABHAKAR A VENKAT LAXMA REDDY (R25) T SUDHAKAR REDDY (R28) T SRUJAN KUMAR REDDY (R27) THE ADVOCATE GENERAL (R2) D KIREET D KIREET (R26)	HYDERABAD
71	WA/693/2017 IA 2/2017(WAMP 2000/2017)(For Being Mentioned) IA 1/2023(Receive Docs Petition) IA 2/2023(Implead Petition) IA 3/2023(Amendment Petition)	J VENKATESWARA REDDY	GP FOR REVENUE T SRUJAN KUMAR REDDY (R9) VIVEK JAIN (R6) P RAMABHOOPAL REDDY (R11) A PULLA REDDY (R8) VIVEK JAIN (R12) T SUDHAKAR REDDY (R14) GP FOR GENERAL ADMINISTRATION (R10) THE ADVOCATE GENERAL (R13)	HYDERABAD
72	WA/1129/2017	A VENKAT LAXMA REDDY	GP FOR REVENUE THE ADVOCATE GENERAL (R25) J VENKATESWARA REDDY (R26)	HYDERABAD
73	WA/724/2017 IA 1/2024(Permission Petition)	GP FOR ASSIGNMENT	C HANUMANTHA RAO R4 R5 R7 R8 R9 R10 R11 UNSERVED ,::	HYDERABAD
74	WA/952/2017	V NARASIMHA GOUD	GP FOR LABOUR P LAKSHMANA RAO (R1)	HYDERABAD

75	WA/1121/2017 WA/72/2018 WA/326/2018 WA/338/2018 WA/581/2020 WA/1099/2017 WA/1100/2017 WA/1101/2017 WA/1142/2017 WA/1150/2017 WA/1151/2017 WA/1169/2017 WA/1170/2017 WA/1207/2017 WA/1222/2017 WA/1231/2017 WA/1237/2017 WA/1238/2017 WA/1246/2017 WA/1265/2017 WA/1708/2017 WA/1709/2017 WA/1715/2017 WA/1719/2017 WA/1741/2017 WA/1743/2017 WA/1744/2017 WA/1747/2017 WA/1748/2017 WA/1753/2017 WA/1754/2017 WA/1755/2017 WA/1756/2017 WA/1757/2017 WA/1758/2017 WA/1761/2017 WA/1764/2017 WA/1765/2017 WA/1767/2017 WA/1768/2017 WA/1785/2017 WA/1786/2017 WA/1797/2017 WA/1798/2017 WA/1799/2017 WA/1801/2017 WA/1802/2017 WA/1804/2017 WA/1805/2017 WA/1806/2017 WA/1849/2017 WA/1857/2017 WA/1873/2017 WA/1938/2017 WA/1989/2017 WA/2002/2017 WP/4257/2014 WP/5977/2014 WP/30470/2012	GP FOR ASSIGNMENT	V R AVULA		HYDERABAD
76	WP/30470/2012 IA 1/2014(WVMP 90146/2014)(Vacate Stay Petition)		V R AVULA	GP FOR REVENUE M DHANANJAY REDDY (SC FOR GHMC) (R7) M SURENDER RAO Y RAMA RAO(SC FOR HMDA) (R18)	HYDERABAD
77	WP/4257/2014		V R AVULA	GP FOR REVENUE M DHANANJAY REDDY (SC FOR GHMC) (R7) M SURENDER RAO (R17)	HYDERABAD
78	WP/5977/2014		V R AVULA	GP FOR REVENUE M DHANANJAY REDDY (SC FOR GHMC) (R7)	HYDERABAD
79	WA/1099/2017	GP FOR ASSIGNMENT		Y RAMA RAO(SC FOR HMDA) (R1) V R AVULA (R2) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R1)	HYDERABAD
80	WA/1100/2017	GP FOR ASSIGNMENT		V R AVULA Y RAMA RAO(SC FOR HMDA) (R1) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R1)	HYDERABAD

81	WA/1101/2017	GP FOR ASSIGNMENT	V R AVULA Y RAMA RAO(SC FOR HMDA) (R1) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R1)	HYDERABAD
82	WA/1142/2017	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
83	WA/1150/2017	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
84	WA/1151/2017 IA 1/2017(WAMP 2198/2017)(Suspension Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
85	WA/1169/2017	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
86	WA/1170/2017	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
87	WA/1207/2017	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
88	WA/1222/2017	GP FOR ASSIGNMENT	NAVEEN KUMAR V V R AVULA (R60)	HYDERABAD
89	WA/1231/2017	GP FOR ASSIGNMENT	V R AVULA (R3) V R AVULA (R4)	HYDERABAD
90	WA/1237/2017	GP FOR ASSIGNMENT	V R AVULA NAVEEN KUMAR V (R7)	HYDERABAD
91	WA/1238/2017 IA 1/2017(WAMP 2280/2017)(Suspension Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
92	WA/1246/2017 IA 1/2017(WAMP 2291/2017)(Suspension Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
93	WA/1265/2017	GP FOR ASSIGNMENT		HYDERABAD
94	WA/1708/2017 IA 2/2017(WAMP 3265/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
95	WA/1709/2017 IA 1/2017(WAMP 3267/2017)(Suspension Petition) IA 2/2017(WAMP 3268/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
96	WA/1715/2017 IA 1/2017(WAMP 3287/2017)(Suspension Petition) IA 2/2017(WAMP 3288/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
97	WA/1719/2017 IA 1/2017(WAMP 3294/2017)(Suspension Petition) IA 2/2017(WAMP 3295/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD

98	WA/1741/2017 IA 1/2017(WAMP 3341/2017)(Suspension Petition) IA 2/2017(WAMP 3342/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT		HYDERABAD
99	WA/1743/2017 IA 1/2017(WAMP 3346/2017)(Suspension Petition) IA 2/2017(WAMP 3347/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
100	WA/1744/2017 IA 1/2017(WAMP 3349/2017)(Suspension Petition) IA 2/2017(WAMP 3350/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	D JAGAN MOHAN REDDY	RANGA REDDY
101	WA/1747/2017 IA 1/2017(WAMP 3355/2017)(Suspension Petition) IA 2/2017(WAMP 3356/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
102	WA/1748/2017 IA 1/2017(WAMP 3358/2017)(Suspension Petition) IA 2/2017(WAMP 3359/2017)(Condone Delay in Rep)	GP FOR ASSIGNMENT	NAVEEN KUMAR V	HYDERABAD
103	WA/1753/2017 IA 1/2017(WAMP 3371/2017)(Suspension Petition) IA 2/2017(WAMP 3372/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	B V SUBBAIAH Y PADMAVATHI (R25) ::	HYDERABAD
104	WA/1754/2017 IA 1/2017(WAMP 3373/2017)(Suspension Petition) IA 2/2017(WAMP 3374/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
105	WA/1755/2017 IA 1/2017(WAMP 3376/2017)(Suspension Petition) IA 2/2017(WAMP 3377/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
106	WA/1756/2017 IA 1/2017(WAMP 3379/2017)(Suspension Petition) IA 2/2017(WAMP 3380/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
107	WA/1757/2017 IA 1/2017(WAMP 3382/2017)(Suspension Petition) IA 2/2017(WAMP 3383/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD

108	WA/1758/2017 IA 1/2017(WAMP 3385/2017)(Suspension Petition) IA 2/2017(WAMP 3386/2017)(Condone Delay Petition) IA 3/2017(WAMP 3387/2017)(Condone Delay in Rep)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
109	WA/1761/2017 IA 1/2017(WAMP 3393/2017)(Suspension Petition) IA 2/2017(WAMP 3394/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
110	WA/1764/2017 IA 1/2017(WAMP 3398/2017)(Suspension Petition) IA 2/2017(WAMP 3399/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
111	WA/1765/2017 IA 1/2017(WAMP 3401/2017)(Suspension Petition) IA 2/2017(WAMP 3402/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
112	WA/1767/2017 IA 1/2017(WAMP 3407/2017)(Suspension Petition) IA 2/2017(WAMP 3408/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
113	WA/1768/2017 IA 1/2017(WAMP 3410/2017)(Suspension Petition) IA 2/2017(WAMP 3411/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
114	WA/1785/2017 IA 1/2017(WAMP 3448/2017)(Suspension Petition) IA 3/2017(WAMP 3450/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
115	WA/1786/2017 IA 1/2017(WAMP 3452/2017)(Suspension Petition) IA 2/2017(WAMP 3453/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
116	WA/1797/2017 IA 1/2017(WAMP 3475/2017)(Suspension Petition) IA 2/2017(WAMP 3476/2017)(Condone Delay Petition) IA 3/2017(WAMP 3477/2017)(Condone Delay in Rep)	THE ADVOCATE GENERAL	V R AVULA	HYDERABAD

117	WA/1798/2017 IA 1/2017(WAMP 3478/2017)(Condone Delay in Rep) IA 2/2017(WAMP 3479/2017)(Condone Delay Petition) IA 3/2017(WAMP 3480/2017)(Suspension Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
118	WA/1799/2017 IA 1/2017(WAMP 3481/2017)(Condone Delay in Rep) IA 2/2017(WAMP 3482/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
119	WA/1801/2017 IA 1/2017(WAMP 3487/2017)(Suspension Petition) IA 2/2017(WAMP 3488/2017)(Condone Delay in Rep) IA 3/2017(WAMP 3489/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
120	WA/1802/2017 IA 2/2017(WAMP 3491/2017)(Condone Delay Petition) IA 3/2017(WAMP 3492/2017)(Suspension Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
121	WA/1804/2017 IA 1/2017(WAMP 3494/2017)(Suspension Petition) IA 2/2017(WAMP 3495/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
122	WA/1805/2017 IA 1/2017(WAMP 3497/2017)(Suspension Petition) IA 2/2017(WAMP 3498/2017)(Condone Delay Petition) IA 3/2017(WAMP 3499/2017)(Condone Delay in Rep)	GP FOR ASSIGNMENT		HYDERABAD
123	WA/1806/2017 IA 1/2017(WAMP 3500/2017)(Suspension Petition) IA 2/2017(WAMP 3501/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
124	WA/1849/2017 IA 1/2017(WAMP 3581/2017)(Suspension Petition) IA 2/2017(WAMP 3582/2017)(Condone Delay Petition) IA 3/2017(WAMP 3583/2017)(Condone Delay in Rep)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD

125	WA/1857/2017 IA 1/2017(WAMP 3597/2017)(Suspension Petition) IA 2/2017(WAMP 3598/2017)(Condone Delay Petition) IA 3/2017(WAMP 3599/2017)(Condone Delay in Rep)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
126	WA/1873/2017 IA 1/2017(WAMP 3626/2017)(Suspension Petition) IA 2/2017(WAMP 3627/2017)(Condone Delay Petition) IA 3/2017(WAMP 3628/2017)(Condone Delay in Rep)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
127	WA/1938/2017 IA 1/2017(WAMP 3774/2017)(Suspension Petition) IA 2/2017(WAMP 3775/2017)(Condone Delay in Rep) IA 3/2017(WAMP 3776/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
128	WA/1989/2017 IA 1/2017(WAMP 3863/2017)(Suspension Petition) IA 2/2017(WAMP 3864/2017)(Condone Delay in Rep) IA 3/2017(WAMP 3865/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
129	WA/2002/2017 IA 2/2017(WAMP 244279/2017)(Suspension Petition) IA 4/2017(WAMP 244283/2017)(Condone Delay Petition)		V R AVULA GP FOR REVENUE (R2)	HYDERABAD
130	WA/72/2018 IA 2/2017(WAMP 240299/2017)(Suspension Petition) IA 4/2017(WAMP 240305/2017)(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
131	WA/326/2018 IA 1/2018(Suspension Petition) IA 2/2018(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
132	WA/338/2018 IA 1/2018(Suspension Petition) IA 2/2018(Condone Delay Petition)	GP FOR ASSIGNMENT	V R AVULA ::	HYDERABAD
133	WA/581/2020 IA 1/2020(Condone Delay Petition) IA 2/2020(Condone Delay Petition) IA 3/2020(Suspension Petition)	GP FOR ASSIGNMENT	V R AVULA	HYDERABAD
134	WA/1528/2017 IA 2/2018(Direction Petition)	THE ADVOCATE GENERAL	VEDULA SRINIVAS	HYDERABAD

135	WP/1570/2017 IA 1/2017(WVMP 1552/2017)(Vacate Stay Petition)	V JAGAPATHI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR SERVICES I (R23) GP FOR GENERAL ADMINISTRATION (AP) (R27) GP FOR SERVICES I (R26) GP FOR SERVICES I GP FOR WOMEN DEV CHILD WELFARE (R25) GP FOR GENERAL ADMINISTRATION (R24)	HYDERABAD
136	WA/1626/2017 IA 1/2017(WAMP 3095/2017)(Direction Petition)	A VENKATESH	GP FOR ENDOWMENTS G SUDHA (R258)	HYDERABAD
137	WA/1637/2017	GORANTLA SRI RANGA PUJITHA	DEVULAPALLI BRAHMAM GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R155)	KHAMMAM
138	WA/1638/2017 IA 1/2017(WAMP 3120/2017)(Suspension Petition) IA 2/2017(WAMP 3121/2017)(Condone Delay Petition)	GP FOR PANCHAYAT RAJ RURAL DEV ADDL ADVOCATE GENERAL THE ADVOCATE GENERAL	BUCHI REDDY CHIMPULA	HYDERABAD
139	WA/1639/2017 IA 1/2017(WAMP 3122/2017)(Suspension Petition) IA 1/2018(Direction Petition) IA 1/2022(Vacate Stay Petition) WA/1661/2017	THE ADVOCATE GENERAL	P R PRASAD K PRADEEP REDDY (R5) E V V S RAVI KUMAR (R147) K PRADEEP REDDY K PRADEEP REDDY (R4)	HYDERABAD
140	WA/1661/2017 IA 1/2017(WAMP 3163/2017)(Suspension Petition) IA 1/2018(Permission Petition) IA 6/2018(Vacate Stay Petition)	THE ADVOCATE GENERAL	M/S BHARADWAJ ASSOCIATES	HYDERABAD
141	WA/1700/2017 WA/1558/2017	R VINOD REDDY(SC FOR TSTRANSCO)	V V N NARAYANA RAO	RANGA REDDY
142	WA/1558/2017	R VINOD REDDY(SC FOR TSTRANSCO)	V V N NARAYANA RAO	HYDERABAD
143	CC/1742/2017 WP/33542/2018 WP/40874/2018	MOHD OSMAN SHAHEED	N ASHOK KUMAR L VENKATESHWAR RAO SC FOR GHMC (R2) M A MUJEEB (R36) ABU AKRAM (R37) RR 1 and 2- Notice served	HYDERABAD
144	WP/33542/2018 IA 1/2018(Stay Petition)	M/S BHARADWAJ ASSOCIATES	ABU AKRAM (SC FOR TSWB) RR 1 and 2- Notice served	HYDERABAD
145	WP/40874/2018 IA 1/2018(Direction Petition) IA 1/2023(Implead Petition)	M/S BHARADWAJ ASSOCIATES	N ASHOK KUMAR M A MUJEEB (R3) K SIDDHARTH RAO (R2) MOHAMMAD ADNAN ABU AKRAM (R1) RR 1 and 2- Notice served	HYDERABAD
146	WA/1826/2017 IA 1/2024(Permission Petition)	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT)	P ROY REDDY GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R2) V SURYA KIRAN KUMAR (R21)	WARANGAL
147	WA/1836/2017 IA 1/2022(Receive Docs Petition) IA 1/2024(Fix an Early Date) WA/1821/2017	BANKATLAL MANDHANI	M RAM MOHAN REDDY (SC FOR TSRTC) P V S S S RAMA RAO (R158)	HYDERABAD

148	WA/1821/2017	BANKATLAL MANDHANI	M RAM MOHAN REDDY (SC FOR TSRTC) V NARASIMHA GOUD (R13)	HYDERABAD
149	WA/2018/2017 IA 1/2017(Suspension Petition)	GP FOR REVENUE	SHARAD SANGHI	MEDAK
150	WP/2811/2017 IA 1/2017(WPMP 3298/2017)(Stay Petition) IA 2/2017(WPMP 7668/2017)(Additional Material Petition) WP/1135/2017	J SURESH RAO	ADDL ADVOCATE GENERAL	HYDERABAD
151	WP/1135/2017 IA 1/2017(WPMP 1253/2017)(Stay Petition)	J SURESH RAO	GP FOR PROHIBITION EXCISE ADDL ADVOCATE GENERAL (R21)	HYDERABAD
152	WP/6638/2017 IA 1/2017(WPMP 8137/2017)(Direction Petition)	M RAMGOPAL RAO	GP FOR SERVICES I	ADILABAD
153	WP/7258/2017 IA 1/2017(WPMP 8928/2017)(Suspension Petition)	A SRINATH	THE ADVOCATE GENERAL GP FOR SERVICES I (AP) (R17) GP FOR HOME (AP) (R15) GP FOR SERVICES I (AP) (R6)	RANGA REDDY
154	WP/7264/2017 IA 1/2017(WPMP 8935/2017)(Suspension Petition)	A SRINATH	THE ADVOCATE GENERAL GP FOR SERVICES I (AP) (R16) GP FOR SERVICES I (AP) (R6)	RANGA REDDY
155	WP/7551/2017	AJAY KUMAR MADISETTY	GP FOR HOME GP FOR SERVICES I (AP) (R3) THE ADVOCATE GENERAL (R35) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R34) GP FOR SERVICES I (AP) (R33) GP FOR SERVICES I (R36) GP FOR SERVICES I (AP) (R6) GP FOR SERVICES I (AP) (R7)	HYDERABAD
156	WP/9165/2017 IA 1/2017(WPMP 11347/2017)(Suspension Petition)	PUSA MALLESH	GP FOR SOCIAL WELFARE THE ADVOCATE GENERAL (R19) GP FOR LAW LEGISLATIVE AFFAIRS (R20)	HYDERABAD
157	WP/9192/2017 IA 1/2017(WPMP 11390/2017)(Stay Petition)	S V S CHOWDARY	GP FOR SCHOOL EDUCATION	RANGA REDDY
158	WP/13033/2017 IA 1/2017(WPMP 16194/2017)(Direction Petition)	KHAJA MANZOOR ALI	GP FOR HOME	HYDERABAD
159	WP/13935/2017 IA 1/2017(WPMP 17302/2017)(Suspension Petition)	VANAM VISHWANATHAM	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R14)	RANGA REDDY

160	WP/14555/2017 IA 1/2017(WVMP 4020/2017)(Vacate Stay Petition) IA 2/2017(WPMP 18024/2017)(Direction Petition)	R SAMEER AHMED	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA T SUDHAKAR REDDY(SC FOR HMWSSB) (R47) GP FOR IRRI AND COMM AREA DEV SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R44) GP FOR ROADS BUILDINGS (R45) GP FOR IRRI AND COMM AREA DEV (R46) A PADMA (R42) GP FOR MCPL ADMN URBAN DEV (R43) T V RAMANA RAO (SC FOR TSPCB) (R40) K SIDDHARTH RAO (R9) GP FOR PANCHAYAT RAJ RURAL DEV (R41) G NARENDER REDDY (SC FOR HMWS AND SB) (R7)	HYDERABAD
161	WP/15331/2017 IA 2/2017(WPMP 24164/2017)(Implead Petition)	N NAVEEN KUMAR	GP FOR REVENUE THE ADVOCATE GENERAL (R68) KIRAN KUMAR GATTU (R71) SHREYAS REDDY (R69) GP FOR LAW LEGISLATIVE AFFAIRS (R70) SHREYAS REDDY	HYDERABAD
162	WP/17635/2017 IA 1/2017(WPMP 21529/2017)(Direction Petition) WP/17671/2017	E V V S RAVI KUMAR	GP FOR MCPL ADMN URBAN DEV V SATYAM REDDY (R21) V SATYAM REDDY (R3)	KARIMNAGAR
163	WP/17671/2017 IA 1/2017(WPMP 21586/2017)(Direction Petition)	E V V S RAVI KUMAR	GP FOR MCPL ADMN URBAN DEV V SATYAM REDDY (R3)	KARIMNAGAR
164	WP/18236/2017	ADDL ADVOCATE GENERAL	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA B RACHNA (R12)	RANGA REDDY
165	WP/19928/2017 IA 1/2017(WPMP 24375/2017)(Suspension Petition)	CH DHANAMJAYA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
166	WP/20831/2017 IA 1/2017(WPMP 25565/2017)(Direction Petition)	NYAMATHABAD DWARKANATH	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R81) GP FOR REVENUE (R83) JUKANTI ANIL KUMAR (R80) GP FOR MEDICAL HEALTH FW (R82)	RANGA REDDY
167	WP/29837/2017 IA 1/2017(WPMP 37153/2017)(Direction Petition)	K NARAYANA	M RAMGOPAL RAO (SC FOR TSPSC) GP FOR SERVICES I (R25) D BALA KISHAN RAO (R27) D BALAKISHAN RAO(SC FOR TSPSC) (R26)	HYDERABAD
168	WP/32385/2017 IA 1/2017(WPMP 40281/2017)(Suspension Petition) IA 2/2017(WPMP 41297/2017)(Amendment Petition) WP/32412/2017 WP/32413/2017	K RAJANNA	GP FOR MINES AND GEOLOGY DEEPAK MISRA (R77) GP FOR REVENUE (R79) GP FOR FORESTS (R78) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R76)	WARANGAL
169	WP/32412/2017 IA 1/2017(WPMP 40313/2017)(Suspension Petition) IA 2/2017(WPMP 41298/2017)(Amendment Petition)	K RAJANNA	GP FOR MINES AND GEOLOGY GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R32) GP FOR FORESTS (R35) GP FOR REVENUE (AP) (R33) DEEPAK MISRA (R34)	WARANGAL

170	WP/32413/2017 IA 1/2017(WPMP 40314/2017)(Suspension Petition) IA 2/2017(WPMP 41299/2017)(Amendment Petition)	K RAJANNA	GP FOR MINES AND GEOLOGY GP FOR FORESTS (R27) GP FOR REVENUE (R25) DEEPAK MISRA (R26) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R24)	WARANGAL
171	WP/34913/2017	M S N PRASAD	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R13) THE ADVOCATE GENERAL (R15) GP FOR PANCHAYAT RAJ RURAL DEV (R14) GP FOR IRRRI AND COMM AREA DEV (R16)	RANGA REDDY
172	WP/35000/2017	M R K CHAKRAVARTHY	GP FOR MCPL ADMN URBAN DEV PASHAM KRISHNA REDDY (R3) ADDL ADVOCATE GENERAL (R1) GP FOR HOME (R85) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R86)	HYDERABAD
173	WP/42993/2017 IA 1/2017(WPMP 53311/2017)(Direction Petition) IA 2/2017(WPMP 53312/2017)(Stay Petition) IA 1/2018(Direction Petition)	K K MAHENDER REDDY PERI PRABHAKAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA ADDL ADVOCATE GENERAL (R68) THE ADVOCATE GENERAL (R67) GP FOR REVENUE (R66)	MEDAK
174	WP/44073/2017 WP/2834/2018 WP/6828/2018 WP/7126/2018 WP/11967/2016 WP/28573/2019 WP/40484/2017	K DURGA PRASAD	ADDL ADVOCATE GENERAL	WARANGAL
175	WP/11967/2016 IA 1/2016(WPMP 15026/2016)(Suspension Petition) IA 2/2016(WPMP 30396/2016)(Permission Petition)	B CHANDRASEN REDDY	GP FOR MINES AND GEOLOGY GP FOR REVENUE (R8) ADDL ADVOCATE GENERAL (R9)	MAHABUBNAGAR
176	WP/40484/2017 IA 1/2017(WPMP 50237/2017)(Direction Petition) IA 2/2017(WPMP 50238/2017)(Suspension Petition)	K DURGA PRASAD	GP FOR MINES AND GEOLOGY GP FOR HOME (R14) GP FOR REVENUE (R13) ADDL ADVOCATE GENERAL (R16) GADDAM SRINIVAS (R15)	KHAMMAM
177	WP/2834/2018 IA 1/2018(Suspension Petition) IA 2/2018(Direction Petition)	K DURGA PRASAD	ADDL ADVOCATE GENERAL GADDAM SRINIVAS (R4)	KHAMMAM
178	WP/6828/2018 IA 1/2018(Suspension Petition) IA 2/2018(Direction Petition)	K DURGA PRASAD	ADDL ADVOCATE GENERAL	KHAMMAM
179	WP/7126/2018 IA 1/2018(Suspension Petition) IA 2/2018(Direction Petition)	K DURGA PRASAD	ADDL ADVOCATE GENERAL GP FOR REVENUE (R2) GP FOR REVENUE (R4)	WARANGAL
180	WP/28573/2019 IA 1/2019(Suspension Petition)	CHANDRASEN LAW OFFICES	GP FOR INDUSTRIES COMMERCE GP FOR REVENUE (R4)	MAHABUBNAGAR
181	WP/45123/2017 IA 1/2017(Suspension Petition) IA 1/2019(Vacate Stay Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	K MAMATA	-

182	WA/4/2018 IA 1/2017(Stay Petition)	DISHIT BHATTACHARJEE	P KAMLAKAR ::	HYDERABAD
183	WP(PIL)/69/2018 IA 1/2018(Direction Petition) IA 1/2019(Direction Petition) IA 1/2021(Receive Additional Material Papers)	S CHANDRASEKHAR	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R10) T SRUJAN KUMAR REDDY SC FOR CBI (R14) SANNAPANENI LOHIT (R16) VEDULA CHITRALEKHA (R11) GP FOR MCPL ADMN URBAN DEV (R2) SANNAPANENI LOHIT (R13) N PRAVEEN KUMAR (R7) WP 14408 OF 2004 ALONG WITH ORIGINAL ORDER DT.27.10.2004 IS PUT UP FOR YOUR LORDSHIPS KIND PERUSAL...	ADILABAD
184	WA/111/2018 IA 1/2018(Suspension Petition) WA/107/2018 WA/161/2018	GP FOR ASSIGNMENT	RUSHEEK REDDY K V V NARASIMHA GOUD(SC FOR HMDA) (R2)	HYDERABAD
185	WA/107/2018 IA 2/2018(Suspension Petition)	GP FOR ASSIGNMENT	K UDAYA SRI V NARASIMHA GOUD (R3) GP FOR ROADS BUILDINGS (R2)	HYDERABAD
186	WA/161/2018 IA 1/2018(Suspension Petition)	GP FOR ASSIGNMENT	M SRINIVAS	HYDERABAD
187	WP(PIL)/146/2018 IA 1/2018(Direction Petition) IA 2/2018(Implead Petition) IA 1/2019(Implead Petition) IA 2/2019(Additional Material Petition)	K V RAJASREE	ADDL ADVOCATE GENERAL GP FOR HIGHER EDUCATION (R2) PRABHAKAR CHIKKUDU GP FOR SCHOOL EDUCATION (R1) A VENKAT LAXMA REDDY (R3) ::	KARIMNAGAR
188	WP(PIL)/183/2018 IA 1/2018(Direction Petition)	NAZIR AHMED KHAN	GP FOR INDUSTRIES COMMERCE T SREEDHAR (R14) B MAHENDER REDDY (R10) T SREEDHAR (R9) T SREEDHAR (R8) ADDL ADVOCATE GENERAL (R3) P GIRI KRISHNA (R15) GP FOR GENERAL ADMINISTRATION (R2) R10 R11 R12 R13 R14 UNSERVED ,::	KARIMNAGAR
189	WA/481/2018 WA/563/2018	K S MURTHY	THE ADVOCATE GENERAL GP FOR REVENUE (R3) GP FOR LAND ACQUISITION (R7) ADDL ADVOCATE GENERAL (R1) GP FOR IRRI AND COMM AREA DEV (R2)	MEDAK
190	WA/563/2018	K S MURTHY	GP FOR REVENUE GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R8) ADDL ADVOCATE GENERAL (R5) GP FOR LAND ACQUISITION (R7) GP FOR IRRI AND COMM AREA DEV (R2)	MEDAK
191	WA/745/2018 IA 1/2018(Condone Delay in Rep) IA 2/2018(Suspension Petition)	GP FOR REVENUE	MADDELA RAVINDER GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R5)	HYDERABAD
192	WA/1027/2018 IA 1/2017(WAMP 3293/2017)(Permission Petition)	GP FOR FORESTS (AP) THE ADVOCATE GENERAL (AP)	VEDULA SRINIVAS	HYDERABAD
193	WA/1406/2018 IA 2/2018(Stay Petition)	R VINOD REDDY(SC FOR TSTRANSCO)	ERIGI GANESH	RANGA REDDY

194	WA/1499/2018 IA 2/2018(Suspension Petition) IA 1/2022(Implead Petition) IA 1/2024(Fix an Early Date) WA/866/2019	GP FOR REVENUE ADDL ADVOCATE GENERAL THE ADVOCATE GENERAL	D JAGAN MOHAN REDDY K RATHANGA PANI REDDY	RANGA REDDY
195	WA/866/2019 IA 3/2019(Suspension Petition)	ADDL ADVOCATE GENERAL THE ADVOCATE GENERAL	D JAGAN MOHAN REDDY	RANGA REDDY
196	WA/1741/2018 IA 2/2018(Suspension Petition) IA 1/2023(Fix an Early Date) WA/10/2019 WA/1723/2018	GP FOR REVENUE GP FOR ASSIGNMENT	D S V G NAGARAJU PADALA PRAVIN KUMAR (R2)	RANGA REDDY
197	WA/1723/2018 IA 2/2018(Suspension Petition)	GP FOR REVENUE GP FOR ASSIGNMENT	RAMAKRISHNA AKURATHI D S V G NAGARAJU (R2) GP FOR TOURISM(AP) (R3) WP.4573/2008	RANGA REDDY
198	WA/10/2019 IA 2/2019(Suspension Petition) IA 1/2023(Fix an Early Date)	GP FOR REVENUE GP FOR ASSIGNMENT	D S V G NAGARAJU GOURAVULU ANIL KUMAR (R4)	RANGA REDDY
199	WP/2531/2018 IA 1/2018(Direction Petition)	S SRI RAM	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA RAMESH BABU VISHWANATHULA (R4) MEGHA RANI AGARWAL (R2) V RAMCHANDER GOUD (R5)	MEDAK
200	WP/5873/2018 IA 1/2018(Direction Petition)	TARUN G. REDDY	A VENKAT LAXMA REDDY GP FOR HIGHER EDUCATION (R3)	RANGA REDDY
201	WP/6055/2018 IA 1/2018(Direction Petition) IA 2/2018(Direction Petition)	D RAMAKRISHNA	GP FOR IRRRI AND COMM AREA DEV PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R9) S DWARAKANATH (R5) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R8) R6 UNSERVED ,::	MEDAK
202	WP/8324/2018 IA 1/2019(Vacate Stay Petition)	RAMESH BURA	THE ADVOCATE GENERAL GP FOR REVENUE (R2) GP FOR IRRRI AND COMM AREA DEV (R3)	KARIMNAGAR
203	WP/10512/2018	SRINIVASA RAO MADIRAJU	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
204	WP/12520/2018 IA 1/2018(Direction Petition) IA 1/2023(Fix an Early Date)	AFSAR JAHAN	GP FOR INDUSTRIES COMMERCE	RANGA REDDY
205	WP/14299/2018 IA 1/2018(Suspension Petition)	JAKKULA SRIDHAR	GP FOR SCHOOL EDUCATION C MALLESH RAO (R5) ADDL ADVOCATE GENERAL (R1) K RAMAKANTH REDDY (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
206	WP/15237/2018 IA 1/2018(Direction Petition) IA 1/2022(Vacate Stay Petition) IA 1/2023(Receive Docs Petition)	P GIRI KRISHNA	GP FOR SERVICES II RACHNA S WADDEPALLI(SC FOR TG VVP) S VIJAY PRASHANTH (SC FOR TVVVP) (R2)	HYDERABAD
207	WP/25305/2018 IA 1/2018(Direction Petition) IA 1/2023(L R Petition) WP/23888/2019	M R S SRINIVAS	GP FOR REVENUE GP FOR LAND ACQUISITION (R4) ADDL ADVOCATE GENERAL (R2)	ADILABAD

208	WP/23888/2019 IA 1/2019(Direction Petition)	M R S SRINIVAS	GP FOR REVENUE GP FOR LAND ACQUISITION (R4)	ADILABAD
209	WP/27393/2018 IA 1/2018(Stay Petition) IA 2/2018(Direction Petition) IA 1/2019(Additional Affidavit) IA 1/2021(Direction Petition) IA 2/2021(Fix an Early Date)	M P K ADITYA CH SIDDHARTHA SARMA P V KRISHNAIAH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K UDAYA SRI (R8) K UDAYA SRI (R11) S HARINATH REDDY(SC FOR AP S IRR I DEV COR) (R7) GP FOR GENERAL ADMINISTRATION (AP) (R5) ADDL ADVOCATE GENERAL (R1) GP FOR GENERAL ADMINISTRATION (R6) K UDAYA SRI (R10) K UDAYA SRI (R9) PRABHAKAR SRIPADA (R2)	HYDERABAD
210	WP/32884/2018 IA 1/2018(Direction Petition) IA 2/2018(Direction Petition) IA 3/2018(Direction Petition) IA 4/2018(Direction Petition) IA 5/2018(Stay Petition) IA 1/2023(Fix an Early Date)	UNNAM MURALIDHAR RAO	GP FOR MCPL ADMN URBAN DEV GP FOR FINANCE PLANNING (R2) GP FOR FINANCE PLANNING (R4) Y RAMA RAO(SC FOR HMDA) (R3)	RANGA REDDY
211	COMCA/26/2019 IA 2/2019(Stay Petition)	T V L NARASIMHA RAO	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) R1 APPPS RR 2 TO 5 NOT NECESSARY PARTY VIDE CT.	KHAMMAM
212	WP/12009/2019	M/S BHARADWAJ ASSOCIATES	BATHULA RAJ KIRAN (SC FOR LIC) SRINIVAS CHITTURU (R2)	HYDERABAD
213	WP/42853/2022 IA 1/2022(Suspension Petition) IA 2/2022(Direction Petition) IA 3/2022(Implead Petition) IA 1/2023(Suspension Petition) IA 2/2023(Modification) IA 3/2023(For Being Mentioned) WP/13940/2023 WP/13976/2023 WP/14011/2023 WP/42762/2022 WP/42920/2022 WP/43058/2022	D SRINIVAS PRASAD	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA NARESH REDDY CHINNOLLA A PRABHAKAR RAO (R5) GP FOR MEDICAL HEALTH FW (R2) GORANTLA SRI RANGA PUJITHA (R3)	SANGAREDDY
214	WP/42762/2022 IA 1/2022(Suspension Petition)	P S RAJASEKHAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR MEDICAL HEALTH FW (R4) A PRABHAKAR RAO (R5) GORANTLA SRI RANGA PUJITHA (R2) GORANTLA SRI RANGA PUJITHA (R3)	HYDERABAD
215	WP/42920/2022 IA 1/2022(Suspension Petition) IA 2/2022(Suspension Petition) IA 3/2022(Direction Petition) IA 4/2022(Implead Petition) IA 1/2023(For Being Mentioned) IA 2/2023(Modification) IA 3/2023(Fix an Early Date)	Dr.VENKAT REDDY DONTI REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA NARESH REDDY CHINNOLLA GP FOR MEDICAL HEALTH FW (R4) GORANTLA SRI RANGA PUJITHA (R2)	WARANGAL
216	WP/43058/2022 IA 1/2022(Suspension Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD

217	WP/13940/2023 IA 1/2023(Direction Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GORANTLA SRI RANGA PUJITHA (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
218	WP/13976/2023 IA 1/2023(Direction Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GORANTLA SRI RANGA PUJITHA (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
219	WP/14011/2023 IA 1/2023(Direction Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GORANTLA SRI RANGA PUJITHA (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
220	WP(PIL)/17/2023 IA 1/2023(Stay Petition) IA 2/2023(Direction Petition) WP/4900/2023 WP/43169/2022	K RAVI MAHENDER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SCHOOL EDUCATION (R2) GP FOR REVENUE (R3) ASADULLA SHAREEF (R7) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R6)	KAMAREDDY
221	WP/43169/2022 IA 1/2022(Suspension Petition) IA 1/2023(Implead Petition) IA 2/2023(Vacate Stay Petition)	ASADULLA SHAREEF	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R5) K RAVI MAHENDER R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R2)	KAMAREDDY
222	WP/4900/2023 IA 1/2023(Stay Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Vacate Stay Petition)	ASADULLA SHAREEF	GP FOR PANCHAYAT RAJ RURAL DEV K SARALA MAHENDER REDDY (R7) K SARALA MAHENDER REDDY (R10) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R6) K SARALA MAHENDER REDDY K SARALA MAHENDER REDDY (R9)	KAMAREDDY
223	WA/859/2023 IA 1/2023(Suspension Petition)	GP FOR STAMPS AND REGISTRATION	MOHD MOIN AHMED QUADRI	HYDERABAD
224	WP/28407/2023 IA 1/2023(Direction Petition) IA 1/2024(Fix an Early Date) WP/38256/2022	MOHAMMAD ADNAN	GP FOR MCPL ADMN URBAN DEV A SAMIR KUMAR REDDY(SC FOR APSHRC) (R2) K GIRIDHAR RAJU (R5) K SIDDHARTH RAO (R3)	HYDERABAD
225	WP/38256/2022 IA 1/2022(Direction Petition)	MOHAMMAD ADNAN	GP FOR MCPL ADMN URBAN DEV K SIDDHARTH RAO (R2)	HYDERABAD
226	WP/15056/2024 IA 1/2015(PILMP 348/2015)(Suspension Petition)	GODA RAMALAKSHMI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KHAMMAM

FOR FINAL DISPOSAL

227	WP/19939/2017 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	M V DURGA PRASAD	GP FOR REVENUE PRABHAKAR CHIKKUDU (R572) CH CHAITANYA MITHRA (R4) ADDL ADVOCATE GENERAL (R2) G U R C PRASAD (R2) CH CHAITANYA MITHRA (R588) SRIRAM POLALI (R1) P.Venkat Reddy(PARTY IN PERSON)(R591) The Tahsildar Serilingampally Mandal Ranga Reddy(PARTY IN PERSON) (R5) G U R C PRASAD (R197) PRABHAKAR CHIKKUDU (R3) SRIRAM POLALI (R4)	RANGA REDDY
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228	CMA/135/2022 IA 1/2022(Injunction Petition) CMA/136/2022 CMA/137/2022	ANUP KOUSHIK KARAVADI	V VENKATA NAGA RAJU A VENKATESH (R14) A VENKATESH (R6) A VENKATESH (R2) M S ACHYUTH BHARTHWAJ (R13) A VENKATESH (R12) A VENKATESH (R11) A VENKATESH (R4) A VENKATESH (R15) A VENKATESH (R9) A VENKATESH (R7) A VENKATESH (R5) A VENKATESH (R3) A VENKATESH (R16) A VENKATESH (R8) A VENKATESH (R10) R1 APP RR 2 TO 12, 14 TO 16 APP R13 APP	RANGA REDDY
229	CMA/136/2022 IA 1/2022(Injunction Petition)	ANUP KOUSHIK KARAVADI	V VENKATA NAGA RAJU A VENKATESH (R14) A VENKATESH (R6) A VENKATESH (R2) M S ACHYUTH BHARTHWAJ (R13) A VENKATESH (R12) A VENKATESH (R11) A VENKATESH (R4) A VENKATESH (R15) A VENKATESH (R9) A VENKATESH (R7) A VENKATESH (R5) A VENKATESH (R3) A VENKATESH (R16) A VENKATESH (R8) A VENKATESH (R10) R1 APP RR 2 TO 12, 14 TO 16 APP R13 APP	RANGA REDDY
230	CMA/137/2022 IA 1/2022(Injunction Petition)	ANUP KOUSHIK KARAVADI	V VENKATA NAGA RAJU A VENKATESH (R14) A VENKATESH (R6) A VENKATESH (R2) M S ACHYUTH BHARTHWAJ (R13) A VENKATESH (R12) A VENKATESH (R11) A VENKATESH (R4) A VENKATESH (R15) A VENKATESH (R9) A VENKATESH (R7) A VENKATESH (R5) A VENKATESH (R3) A VENKATESH (R16) A VENKATESH (R8) A VENKATESH (R10) R1 APP RR 2 TO 12, 14 TO 16 APP R13 APP	RANGA REDDY
231	WP/24123/2022 IA 1/2022(Stay Petition) IA 2/2022(Vacate Stay Petition) IA 1/2024(Vacate Stay Petition)	KAILASH NATH P S S	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA G KALYAN CHAKRAVARTHY (R5) RAMU MUCHAKURTHI (R3) KRISHNA C V GRANDHI G KALYAN CHAKRAVARTHY	HYDERABAD
232	WP/22554/2023 IA 1/2023(Stay Petition)	SATHAKARNI K	GP FOR REVENUE LINGAMPELLY RAVINDER (R4) KRISHNA MOHAN SIKHARAM (R7) LINGAMPELLY RAVINDER (R3)	HYDERABAD